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उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32/ Plot No. 32
सेक्टर 14/ Sector 14
द्वारका/ Dwarka भारत / India
दूरभाष / Tel : +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.nic.in

No. CGPDTM-11017(11)/2/2025-CGTMR/

556

Date: 30-06-2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Smt. Rajani Subedar Singh, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion she is posted at TMR Mumbai .

She can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.

(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Smt. Rajani Subedar Singh,
Senior Examiner of Trade Marks and G I & CR
RGNIIPM Nagpur

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai
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बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

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No. CGPDTM-11017(11)/2/2025-CGTMR/ 652

Date: 30-06-2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. Susheel Kumar Pandey, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at current location

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.

S. Pandey
30/6/25

(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Sh. Susheel Kumar Pandey
Senior Examiner of Trade Marks and G I & CR
TMR Kolkata

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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No. CGPDTM-11017(11)/2/2025-CGTMR/ 653

Date: 30-06-2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. Mahendra Kumar Yadav, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at TMR Delhi

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.

Satyendra Kumar Pandey
30/6/25

(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Sh. Mahendra Kumar Yadav,
Senior Examiner of Trade Marks and G I & CR
TMR Kolkata

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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No. CGPDTM-11017(11)/2/2025-CGTMR/

654

Date: 30-06-2025

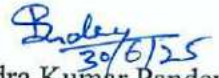
OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. Virender Singh, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at current location.

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.


(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Sh. Virender Singh,
Senior Examiner of Trade Marks and G I & CR
TMR Kolkata

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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No. CGPDTM-11017(11)/2/2025-CGTMR/ 655

Date: 30-06-2025


OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. Dinesh Khurana, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at TMR Delhi.

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.


(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Sh. Dinesh Khurana,
Senior Examiner of Trade Marks and G I & CR
TMR Chennai

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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Department for Promotion of Industry and Internal Trade

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BOUDDHIK SAMPADA BHAWAN

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No. CGPDTM-11017(11)/2/2025-CGTMR/

657

Date: 30-06-2025

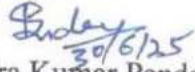
OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. Jeevan Kumar, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at TMR Delhi

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.


(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Sh. Jeevan Kumar,
Senior Examiner of Trade Marks and G I & CR
TMR Kolkata

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai
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No. CGPDTM-11017(11)/2/2025-CGTMR/

658

Date: 30-06-2025

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. Sikandar Singh, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at TMR Ahmadabad

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.

Satyendra Kumar Pandey
(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Sh. Sikandar Singh,
Senior Examiner of Trade Marks and G I & CR
TMR Mumbai

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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No. CGPDTM-11017(11)/2/2025-CGTMR/

659

Date: 30-06-2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. Amit Kumar, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at TMR Delhi

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.


(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Sh. Amit Kumar,
Senior Examiner of Trade Marks and G I & CR
TMR Mumbai

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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No. CGPDTM-11017(11)/2/2025-CGTMR/

670

Date: 30-06-2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Smt. Shikha Dewan, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion she is posted at current location.

She can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.

Satyendra Kumar Pandey
30/6/25

(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Smt. Shikha Dewan
Senior Examiner of Trade Marks and G I & CR
TMR Mumbai

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai
4. Personal File
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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

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ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No. CGPDTM-11017(11)/2/2025-CGTMR/

671

Date: 30-06-2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. Debanjan Chakrabertty, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at TMR Delhi

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.

Satyendra Kumar Pandey
30/6/25

(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Sh. Debanjan Chakrabertty,
Senior Examiner of Trade Marks and G I & CR
RGNIIPM Nagpur

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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वेबसाइट / Website: www.ipindia.nic.in

No. CGPDTM-11017(11)/2/2025-CGTMR/

672

Date: 30-06-2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. Abhishek Kumar Pandey, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at TMR Chennai, wherein he is transferred vide order no. CGPDTM-11018(11)/1/2020-CGTMR-142 dated 07.05.2025.

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.

Satyendra Kumar Pandey
30/6/25

(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Sh. Abhishek Kumar Pandey,
Senior Examiner of Trade Marks and G I & CR
TMR Chennai

*Sh. Abhishek Kumar Pandey, Senior Examiner of TM, GI & CR, has already been transferred from TMR Delhi to TMR Chennai vide order no. CGPDTM-11018(11)/1/2020-CGTMR-142 dated 07.05.2025. His transfer orders has been stayed by Hon'ble CAT Delhi Bench vide order dated 30.05.2025 in O.A. No. 2105/2025. He will be relieved as per directions of Hon'ble Tribunal

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai
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वेबसाइट / Website: www.ipindia.nic.in

No. CGPDTM-11017(11)/2/2025-CGTMR/

673

Date: 30-06-2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. Parag R. Bhendarkar, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at current location

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.

Satyendra Kumar Pandey
30/6/25
(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR
Head of Administration and Establishment at O/o CGPDTM

To

Sh. Sh. Parag R. Bhendarkar,
Senior Examiner of Trade Marks and G I & CR
TMR Delhi

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai
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वेबसाइट / Website: www.ipindia.nic.in

No. CGPDTM-11017(11)/2/2025-CGTMR/

674

Date: 30-06-2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Smt. Rama Devi Verma, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion she is posted at current location.

She can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.

Satyendra Kumar Pandey
30/6/25

(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Smt. Rama Devi Verma,
Senior Examiner of Trade Marks and G I & CR
TMR Ahmadabad

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.nic.in

No. CGPDTM-11017(11)/2/2025-CGTMR/

675

Date: 30-06-2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Ms. Subasani Purushothaman, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion she is posted at current location.

She can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.

Satyendra Kumar Pandey
30/6/25
(Satyendra Kumar Pandey)
Sr. Joint Registrar of TM, GI & CR
Head of Administration and Establishment at O/o CGPDTM

To

Ms. Subasani Purushothaman,
Senior Examiner of Trade Marks and G I & CR
TMR Delhi

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No. CGPDTM-11017(11)/2/2025-CGTMR/ 676

Date: 30-06-2025

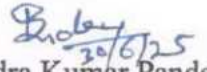
OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. Devender Kumar, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at TMR Delhi

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.


(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Sh. Sh. Devender Kumar,
Senior Examiner of Trade Marks and G I& CR
TMR Chennai

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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No. CGPDTM-11017(11)/2/2025-CGTMR/

677

Date: 30-06-2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. Hemant Khosla, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at current location

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.

Satyendra Kumar Pandey
30/6/25

(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Sh. Hemant Khosla,
Senior Examiner of Trade Marks and G I & CR
TMR Kolkata

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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No. CGPDTM-11017(11)/2/2025-CGTMR/

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Date: 30-06-2025

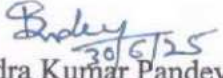
OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Smt. Rajnish Sharma, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion she is posted at current location.

She can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.


(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Smt. Rajnish Sharma,
Senior Examiner of Trade Marks and G I & CR
TMR Kolkata

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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कार्यालय महानियंत्रक एकरव, अभिकल्प और व्यापार चिह्न
**Office of The Controller General
Patents, Designs & Trade Marks**

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK Sampada Bhawan

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No. CGPDTM-11017(11)/2/2025-CGTMR/

679

Date: 30-06-2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. B.U Nanavati, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at TMR Ahamdabad

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.

Satyendra Kumar Pandey
30/6/25
(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Sh. B.U Nanavati,
Senior Examiner of Trade Marks and G I & CR
TMR Delhi

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
3. The Pay & Accounts Officer, PAO, PDTM, Mumbai
4. Personal File
5. Office Order File
6. Guard File
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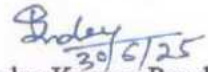
OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Smt. Archana Singh, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion she is posted at current location

She can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.


(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Smt. Archana Singh,
Senior Examiner of Trade Marks and G I & CR
TMR Chennai

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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No. CGPDTM-11017(11)/2/2025-CGTMR/

681

Date: 30-06-2025

OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, the Competent Authority has approved promotion of Sh. S. Balaji, Senior Examiner of TM, GI & CR to the Post of Assistant Registrar of TM, GI & CR (GCS, Group-A, Gazetted, Non-Ministerial Post in Level-11 in the Pay Matrix) on regular basis with effect from the date of assumption of charge of the post.

On Promotion he is posted at TMR Mumbai

He can opt for pay fixation in terms of FR-22(I) (a) (i) pay fixation rule.

This issue with the approval of Controller General of Patents Designs and Trade Marks.

Satyendra Kumar Pandey
30/6/25

(Satyendra Kumar Pandey)

Sr. Joint Registrar of TM, GI & CR

Head of Administration and Establishment at O/o CGPDTM

To

Sh. S. Balaji,
Senior Examiner of Trade Marks and G I & CR
TMR Chennai

Copy to:

1. The Head of Office, Trade Marks Registry, Mumbai, New Delhi, Kolkata, Chennai, Ahmedabad & HO RGNIPM Nagpur.
2. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya, Bhawan, New Delhi - 110011 with reference to Ministry' F.No.P-24017/59/2024-IPR-I dated 17.06.2025 .
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